

SPECIAL BENCH  
COURT - II

**P-106**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/138(KB)2023  
IA(I.B.C)/655(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS AYUSH AGARWAL
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Ms. Upama Bhattacharjee, Adv. ] For the Resolution Professional

**O R D E R**

1. Learned Counsel for the Resolution Professional present.
2. **IA(I.B.C)/655(KB)2024**
  - c. This application has been filed by the Resolution Professional to place on record the 1<sup>st</sup> Progress Report, which is placed at pages 17 to 22. This application is supported by an affidavit which is placed at pages 14 to 16. The 1<sup>st</sup> Progress Report is taken on record.
  - a. None appeared for the Personal Guarantor and no observation has been taken in regard to the report furnished by the Resolution Professional.
  - b. List this matter for arguments on **14.05.2024**. No further adjournment would be granted.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**